Coord-09/1/2017-CDN-MCA
Government of India
Ministry of Corporate Affairs

5th floor, 'A' Wing, Shastri Bhawan
Dr. Rajendra Prasad Road
New Delhi-110001
Dated: 12/09/2017

OFFICE ORDER

In terms of the provisions contained in Section 5(1) of the Right to Information Act, 2005, Sh. Pranay Chaturvedi, Deputy Director is hereby designated as the Central Public Information Officer (CPIO) in respect of CL-I Section and CL-V Section of the Ministry until further order.

(Niratam Das)
Under Secretary to the Govt. of India

To

Sh. Pranay Chaturvedi
Deputy Director

Copy to:-
1. PPS to Secretary, MCA
2. PPS to Addl. Secretary, MCA
3. PS to JS (B)/JS (AC)
4. JD (CVS)
5. All Sections, MCA
6. e-Governance Cell with a request to upload the Office Order under the RTI column on the Website of this Ministry, with caption - Designation of CPIO in respect of CL-I Section and CL-V Section in MCA- Office Order dated 12/09/2017.
<table>
<thead>
<tr>
<th>S.NO</th>
<th>Subject</th>
<th>Date of Issue of document (DD/MM/YYYY)</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
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</tbody>
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**Sections, MCA Office Order dated**

- Act 2005 in 4/0 C.I and C.V
- Sections, MCA Office Order dated

**Designation of CPIO under the RTI**

**Co-ordination Section**

**A School, Chair, Joint Secretary**

**Name/Designation of Approver**

**Name/Designation of Contributor**

**Niltekar Das, Under Secretary**

**RTI Column**

**Section(s) of website under which document is to be uploaded**

**Date of uploading of document (DD/MM/YYYY)**

**7.**

**12.09.2017**

**8.**

**Date of expiry/Archival (if applicable)**

**9.**